

O.A 972/07

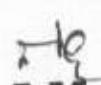
Dt. 31.01.2017

Hon'ble Mr. Justice Dinesh Gupta, J.M
Hon'ble Mr. O.P.S. Malik, A.M

None for the applicant, hence adjourned.

Shri D. Tiwari, proxy for Shri P. Chandra, counsel for respondents is present.

List on 15.02.2017.


A.M.


J.M.

Anand...

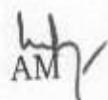
OA No. 972/07

15.02.2017

Hon'ble Mr. Justice Dinesh Gupta, JM
Hon'ble Ms. Nita Chowdhury, AM

List revised. None for the applicant. Shri D.P. Singh, learned counsel for the respondents was present in the first call.

On the previous several dated the applicant is not represented. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default of the applicant.


AM


JM

/pc/